

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

6

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

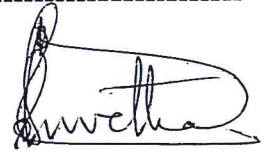
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/664/(IB)/2017
NAME OF THE PETITIONER(S) : NEYCER INDIA LTD
NAME OF THE RESPONDENT(S) : GAIL INDIA LTD
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1. T. K. Bhaskar
Shwetha Vasudevan

Counsel for the
Applicant



2. G. S. Vivekmani
M/s. Gridhar & Sai

Counsel for the
Respondent



ORDER

Counsels for both the parties are present. Counsel for the Respondent has filed an Application; copy of which is given to the other side. However, he has not provided the informations as listed under para 6(a) i to iv. Counsel for the Respondent is directed to provide the said information to the Counsel for the Applicant before next date of hearing. Counsel for the Applicant is directed to file counter on the Application filed by the Counsel for the Respondent. Matter is posted for the arguments. Put up on 03.01.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk